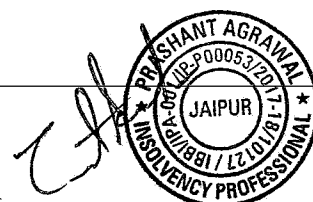


FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF EXCEL TECHNOVATION PRIVATE LIMITED.

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Excel Technovation Private Limited
2.	Date of incorporation of corporate debtor	05.01.1996
3.	Authority under which corporate debtor is incorporated / registered	ROC – Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72100RJ1996PTC011349
5.	Address of the registered office and principal office (if any) of corporate debtor	101, Sumer Complex, Near Bagaria Bhawan, F – 174, Gautam Marg, C – Scheme, Jaipur – 302001 Rajasthan
6.	Insolvency commencement date in respect of corporate debtor	30.09.2021
7.	Estimated date of closure of insolvency resolution process	29.03.2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Prashant Agrawal IBBI/IPA – 001/ IP-P00053/2017-18/10127
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: F – 106, First Floor, Sumer Complex, Gautam Marg, Behind Bagadia Bhawan, C – Scheme, Jaipur – 302001 Rajasthan E-mail ID: ippagrawal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: F – 106, First Floor, Sumer Complex, Gautam Marg, Behind Bagadia Bhawan, C – Scheme, Jaipur – 302001 Rajasthan E-mail id: cirp.excel@gmail.com
11.	Last date for submission of claims	14.10.2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable



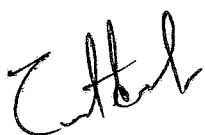
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Excel Technovation Private Limited on 30.09.2021.

The creditors of Excel Technovation Private Limited, are hereby called upon to submit their claims with proof on or before 14.10.2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.




Mr. Prashant Agrawal
Interim Resolution Professional
Excel Technovation Private Limited
IBBI/PA-001/IP-P00053/2017-18/10127
Date: 1.10.2021
Place: Jaipur

